

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:709
ANSWERED ON:12.07.2004
TANNERIES POLLUTING GANGA
Pathak Shri Brajesh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a large number of tanneries operating in Uttar Pradesh particularly Unnao district are discharging effluents thereby polluting river Ganga as well as land;
- (b) if so, the details thereof;
- (c) whether there is any proposal to install Common Treatment Plant there to remove pollution;
- (d) if so, by when it is to be installed; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) Out of 18 tanneries operating in Unnao district, the combined effluents of 13 small scale units are conveyed to the Common Effluent Treatment Plant (CETP) at Unnao. The treated effluent is discharged into municipal (Loni) drain, which after traversing about 20 km joins river Sai, which in turn joins river Gomti, finally meeting river Ganga downstream of Varanasi. The remaining 5 scattered units of medium to large scale tanneries have provided integrated treatment facilities for their effluents. The treated effluents are discharged into a municipal (Jail) drain, which after traversing for about 15 km joins river Ganga downstream of Kanpur. 354 tanneries at Kanpur have installed pre-treatment facilities for effluents in their units and their effluents after pre-treatment are conveyed to the CETP located at Jajmau, Kanpur and the treated effluent is utilized for agricultural irrigation during dry weather.

(c) No, Sir.

(d) & (e) Does not arise.